

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1720  
ANSWERED ON:22.08.2012  
SARVA SHIKSHA ABHIYAN  
Devi Aswamedh;Singh Shri Mahabali

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there has been deduction to the grant-in-aid to be provided to each state under Sarva Shiksha Abhiyan (SSA);
- (b) if so, the details thereof for the last three years and the current financial year;
- (c) whether the amount of funds released under the said campaign to the State of Bihar is quite meagre in comparison to the sanctioned amount impeding the quality of education and infrastructure development;
- (d) if so, the details of the amount of funds sanctioned and released during the last three years; and
- (e) the steps taken by the Government to release the remaining amount at the earliest?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): The release of Central share under Sarva Shiksha Abhiyan (SSA) to the states increased from Rs. 12,78,107.89 lakh in 2009-10 to Rs 19,59,407.42 lakh in 2010-11 and to Rs. 20,77,538.33 lakh in 2011-12. An amount of Rs.14,08,962.34 lakh has been released as Central share to the States by 31st July, 2012 in 2012-13. The statement showing state-wise Central share released during last three years and in the current financial year is annexed.

(c) to (e): The release of Central share SSA, Bihar state has also been increasing steadily during last three years. It increased from Rs. 1,21,739.06 lakh in 2009-10 to Rs. 2,04,789.63 lakh in 2010-11 and to Rs. 1,85,108.20 lakh in 2011-12. SSA Bihar has already been released Rs. 2,22,371.25 lakh against the central share of Rs. 6,36,815.09 lakh for 2012-13. The release of central share under SSA is linked to the quantum of opening balance with the state, pace of expenditure and release of state share.